

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3737  
ANSWERED ON:23.12.2004  
ADEQUATE KEROSENE FOR FISHING BOATS  
Karunakaran Shri P.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Government has taken steps to sanction adequate quantity of Kerosene to the poor fisherman for using their fishing boats; and

(b) if so, the action taken by the Government to assist the poor fisherman to provide them Kerosene at reduced rate?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR)

(a) & (b): The Government of India allocates Kerosene to the States/Union Territories (UTs) under the Public Distribution System (PDS) for the purposes of cooking and illumination only. There is no separate allocation for the fisheries sector to any State/UT. The State/UT concerned has to adjust the requirements of the fisheries sector within the overall allocation of kerosene. However, non-PDS kerosene is freely available at market price.